GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5533 ANSWERED ON:28.04.2015 PUBLICITY ON DE ADDICTION CENTRES Jaunpuria Shri Sukhbir Singh;Rajoria Dr. Manoj

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of cases of drug abuse brought to the notice of the Government in the country during the last three years and the current year, State-wise including Rajasthan and the action taken by the Government in this regard;

(b) the number of de-addiction centres proposed to be set up to tackle the menace of drug abuse and the funds allocated for the purpose during the current financial year, location and State-wise;

(c) whether the Government has any proposal for wide publicity regarding the de-addiction centres at village level across the country; and

(d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) This Ministry implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and for Social Defence Services". The Scheme has provision of financial assistance to Non-Government Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitations Centres for Addicts (IRCAs) and to provide composite/ integrated services for the rehabilitation of the addicts. The number of persons benefited during the last three years in the IRCAs supported by this Ministry is at annexure.

(b) The drug de-addiction centres are set up by the State Governments/NGOs. The Ministry of Social Justice & Empowerment provides financial assistance which covers honorarium to the staff, room rent, Cost of Medicine, food etc for running and maintenance of IRCAs to the organisations eligible under the Schemes.

(c) & (d) A National toll free helpline (1800110031) has been launched in the Ministry for victims of alcohol and drug abuse which, inter-alia, provides information about the location of the IRCAs. Further, names and addresses of IRCAs assisted under this Scheme are also available in the Annual Report of the Ministry which is uploaded on Ministry's website i.e. www.socialjustice.nic.in